



**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A./62/6034/2020

This the 22nd day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Gulzar Ahmad Malla, Age 37 years,
S/o Abdul Rehman Malla
R/o Kaddeer District Kulgam.
2. Shabir Ahmad Malla Age 33 years,
S/o Abdul Majeed Malla
R/o Kadder District Kulgam.

.....Applicants

(Advocate: Mr.Mir Manzoor Ahmad)

Versus.

1. State of Jammu & Kashmir, through
Chairman Service Selection Board Jammu and Kashmir
Jammu/Srinagar.
2. Secretary Jammu and Kashmir Service Selection Board,
Srinagar/Jammu.
3. Convenor Selection Committee for the post of Driver
Distt. Cadre Kulgam (ADVT.No.010F2008).
4. Abdul Rehman Akhoon
S/o Abdul Ahad Akhoon
R/o Mohalla MNaloapora Distt. Kulgam.
5. Shabir Hassan

S/o Gh.Hassain Sham
R/o Khudwani Distt. Kulgam.

6. Nazir Ahmad Wani
S/o Ghulam Nabi Wani
R/o Tazi pora Mohd. Pora Distt.Kulgam.
7. Aejaaz Ahmad Wani
S/o Mohd Ayoub Wani
R/o Frisal Distt. Kulgam.
8. Firdous Ahmad Ganie
S/o Ab. Razaq Ganie
R/o Ladgoo Damhal Hanji Pora,
Distt. Kulgam.
9. Mohd. Rafiq Shah
S/o Gh.Nabi Shah
R/o Pati Akhran Nowpora Devsar,
Distt. Anantnag.
10. Bashir Ahmad Bhat
S/o Ab. Majid Bhat
R/o Tarigam Distt. Kulgam.
11. Devinder Singh
S/o Charqan Singh
R/o Palpora Bumthan Distt. Kulgam.
12. Prince Sajad Hussan
S/o Ghulam Nabi Bhat
R/o Larki Pora Distt. Kulgam.
13. Tariq Ahmad Sheik
S/o Gh.Nabi Sheik
R/o Hardmandaguri D.H. Pora Distt. Kulgam.
14. Pervaz Ahmad Itoo,
S/o Gh. Ahmad Itoo,

R/o Tuli Nowpora Distt. Kulgam.

15. Tariq Ahmad Rather
S/o Gh.Hassan Rather
R/o Kadder Distt. Kulgam.
16. Tariq Ahmad Tariq
S/o Gh.Rasool Bhat
R/o Leeds Convent School Ranipora
Distt. Kulgam.
17. Mohd. Yousf Dar,
Mohd. Ahsan Dar,
R/o Kujar Distt.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, DAG)

ORDER
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Learned counsel for the applicants submits that he has no instructions in the matter.

2. In view of the above, it appears that applicants have lost interest in prosecuting the case. Hence, the same is dismissed due to non-prosecution of applicants. No costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-

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(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-